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* IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 6569/2023 & CM APPL. 36850/2023

ACCIPITER INVESTMENTS AIRCRAFT

2 LIMITED Petitioner

Through: Mr. Ravi Nath, Mr. Ankur Mahindro,

Mr. Rohan Taneja, Mr. Aditya Kapur

and Mr. Mehul Jain, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Ms. Anjana Gosain and Ms. Nippun

Sharma, Advocates for R-1/UOI. Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K.

Lakshmi, Advocates for RP.

2 +

W.P.(C) 10327/2023

BLUESKY 31 LEASING COMPANY LIMITED Petitioner

Through: Mr Ameya Gokhale, Ms. Meghna

Rajadhyaksha, Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Mehak Nayak, Mr. Harit

Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

& ORS. Respondents

Through: Ms. Anjana Gosain and Ms. Nippun

Sharma, Advocates for R-1/UOI. Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K.

Lakshmi, Advocates for RP.

3 +

W.P.(C) 6626/2023 & CM APPL. 36930/2023

EOS AVIATION 12 (IRELAND) LTD. Petitioner

W.P.(*C*) 6569/2023 & connected matters

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Through: Mr. Ravi Nath, Mr. Ankur Mahindro,

Mr. Rohan Taneja, Mr. Aditya Kapur

and Mr. Mehul Jain, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr Rajesh Gogna, CGSC with Mr

Ankit Acharya, GP for R-1/UOI

Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K.

Lakshmi, Advocates for RP.

4+

<u>W.P.(C)</u> 7214/2023, CM APPL. 28114-15/2023, CM APPL. 36915/2023 & CM APPL. 37054/2023

PEMBROKE AIRCRAFT LEASING 11 LIMITED Petitioner

Through: Mr. Arun Kathpalia, Sr. Adv. with Mr

Ameya Gokhale, Ms. Meghna Rajadhyaksha, Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Mehak Nayak, Mr. Harit

Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

& ORS. Respondents

Through: Ms. Anjana Gosain and Ms. Nippun

Sharma, Advocates for R-1/UOI.

Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K.

Lakshmi, Advocates for RP.

5 +

W.P.(C) 7369/2023, CM APPL. 38321/2023 & CM APPL. 36931/2023

SMBC AVIATION CAPITAL LIMITED AND

ORS Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya

Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi





Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta and Mr. Uday Mathur, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K. Lakshmi, Advocates for RP.

Ms. Milanka Chaudhary, Ms. Ashly Cherian and Ms. Harshita Agarwal,

Advs. for R-7.

Ms. Ragini Sharma and Mr. Raghav

Mittal, Advs. for R-4 & 8.

6

+ W.P.(C) 7663/2023, CM APPL. 36929/2023

DAE SY 22 13 IRELAND DESIGNATED ACTIVITY

COMPANY

..... Petitioner

Through: Mr. Nimish Vakil, Mr. Pai Amit, Ms.

Bhavana Duhoon, Mr. Anshul Syal

and Mr. Abhiyudaya Vats, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K.

Lakshmi, Advocates for RP.

7 +

W.P.(C) 7773/2023 & CM APPL. 36891/2023

SFV AIRCRAFT HOLDINGS IRE 9 DAC

LIMITED

..... Petitioner

Through:

Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms.

Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta,

W.P.(*C*) 6569/2023 & connected matters

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Ms. Saakshi Malpekar, Ms. Nehal Gupta and Mr. Uday Mathur, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL **AVIATION & ORS.** Respondents

> Ms. Anjana Gosain and Ms. Nippun Through:

> > Sharma, Advocates for R-1/UOI.

Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms.

Lakshmi, Advocates for RP.

Ms. Ragini Sharma and Mr. Raghav

Mittal, Advs. for R-4.

8

W.P.(C) 7774/2023 & CM APPL. 36909/2023, 53422/2023 +

ACG AIRCRAFT LEASING IRELAND LIMITED Petitioner

Mr Nitin Sarin, Mr Mukul Katyal and Through:

Ms Priyam Jinger Advocates

versus

UNION OF INDIA & ORS. Respondents

Mr. Pratiksha Mishra, Mr. Vishnu Through:

Sriram, Mr. Shreyas Edupugnati, Mr. Agarwal and Ms. Pratibha

Lakshmi, Advocates for RP.

9 +

W.P.(C) 10386/2023 & CM APPL. 40199/2023

BLUESKY 19 LEASING COMPANY LIMITED Petitioner

Through: Mr Ameya Gokhale, Ms. Meghna

> Rajadhyaksha, Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Mehak Nayak, Mr. Harit

Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

& ORS. Respondents

> Mr. Pratiksha Mishra, Mr. Vishnu Through:

> > Sriram, Mr. Shreyas Edupugnati, Mr.

Pratibha Agarwal and Ms.





Lakshmi, Advocates for RP.

10

W.P.(C) 8088/2023 & CM Appls.36928/2023, 45187/2023 & +47072/2023

GY AVIATION LEASE 1722 CO LIMITED & ORS..... Petitioners

Through:

Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo. Mr. Chiranjivi Sharma, Ms. Priya Desai, Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta and Mr. Uday Mathur, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL **AVIATION & ORS.** Respondents

Through:

Mr. Digvijay Rai, Mr. Archit Mishra, Advocates with Mr. Vivek Gupta, AGM (Law), AAI, for R-3/AAI.

Ms. Ragini Sharma and Mr. Raghav

Mittal, Advs. for R-4.

Ms. Milanka Chaudhury, Ms. Ashly Cherian. Ms. Harshita Agarwal,

Advs. for R-7.

Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Agarwal and Ms. Pratibha

Lakshmi, Advocates for RP.

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+W.P.(C) 9432/2023

BOC AVIATION (IRELAND) LIMITED Petitioner

> Satvik Varma, Mr. Through: Mr. Soumil

Gonsalves, Mr. Hetram Bishnoi and

Ms. Aanchal Nanda, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

W.P.(*C*) 6569/2023 & connected matters

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AND ORS Respondents

Through: Ms. Anjana Gosain and Ms. Nippun

Sharma, Advocates for R-1/UOI.

Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K.

Lakshmi, Advocates for RP.

12 +

W.P.(C) 9594/2023 & CM APPL. 39368/2023

JACKSON SQUARE AVIATION IRELAND

LIMITED Petitioner

Through: Mr Ameya Gokhale, Ms. Meghna

Rajadhyaksha, Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Priya Basu, Ms. Mehak Nayak, Mr. Harit Lakhani and Ms.

Snigdha Saraff, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

AND ORS. Respondents

Through: Mr. Pratiksha Mishra, Mr. Vishnu

Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms. K.

Lakshmi, Advocates for RP.

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+ **W.P.(C)** 9900/2023

SKY HIGH XCV LEASING COMPANY LIMITED

& ANR. Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya

Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal

Gupta and Mr. Uday Mathur, Advs.

versus





UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. Respondents

> Ms. Anjana Gosain and Ms. Nippun Through:

> > Sharma, Advocates for R-1/UOI. Mr. Pratiksha Mishra, Mr. Vishnu Sriram, Mr. Shreyas Edupugnati, Mr.

> > Agarwal and Ms. Pratibha

Lakshmi. Advocates for RP.

Ms. Milanka Chaudhury, Ms. Ashly Cherian, Ms. Harshita Agarwal,

Advs. for R-5.

Ms. Ragini Sharma and Mr. Raghav

Mittal, Advs. for R-6.

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W.P.(C) 9901/2023 +

STAR RISING AVIATION 13 LIMITED Petitioner

> Through: Ms. Marylou Bilawala, Mr. Pranaya

Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo. Mr. Chiranjivi Ms. Priya Desai, Sharma, Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal

Gupta and Mr. Uday Mathur, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL **AVIATION & ORS.** Respondent

> Through: Mr. Pratiksha Mishra, Mr. Vishnu

> > Sriram, Mr. Shreyas Edupugnati, Mr. Pratibha Agarwal and Ms.

Lakshmi, Advocates for RP.

CORAM:

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HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER 02.02.2024

[Physical Hearing/Hybrid Hearing]

In view of the Full court Reference to condole the demise of late Sh. 1.





- V.P. Singh, Senior Advocate and late Sh. N.K. Anand, Advocate, this matter cannot be heard today.
- 2. List for further arguments on 05.02.2024 at 4 PM and 09.02.2024 at 2:30 PM.

TARA VITASTA GANJU, J

FEBRUARY 02, 2024/mk